## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CA 741/16 in CP 272/16	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
	TP 214/17	P For hearing 14/17	391/394	Citrix R&D India Pvt. Ltd.	

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

**SIGNATURE** 

1. Raghuram
Cadamhi
9900039859

2. Promod kymar
Rep. d. O.C.
3. C. Lake M. Lypt: Noc

## ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & RD is absent. For hearing list it on 22/01/2018.

Member (T)

Member (J)